

Shri Datar: Four hundred more families are going to be sent to Andamans during this year.

Shri Raghuramalah: May I know what special facilities are given to displaced persons who have settled down in Andamans?

Shri Datar: They are given 5 acres of agricultural land and five acres of hilly land for homestead and other purposes. They are given Rs. 2,000 for meeting certain expenses. In addition, for five years no land tax would be charged.

Shri S. C. Samanta: May I know whether the first batch of displaced persons sent have been settled on the Long Island or in Port Blair?

Shri Datar: Some have been settled on the Long Island and some in Port Blair.

Shri Nanadas: May I know whether these facilities will be given to all the landless labourers who are willing to go to Andamans and settle there?

Shri Datar: So far as the policy of the Government is concerned from next year 75 per cent. would be displaced persons and the other 25 would be from the other States. All these concessions are mostly reserved for the agriculturists.

Shri Nanadas: What is the procedure laid down for getting these concessions?

Shri Datar: The procedure is to apply to the Chief Commissioner, Andamans.

LAND MORTGAGE BANKS

*140. **Shri Heda:** (a) Will the Minister of Finance be pleased to state how many Land Mortgage Banks are functioning in different parts of India?

(b) What is the total loan that these Banks have advanced?

(c) What is the share of the Central Government in these operations in the shape of advances or loans to these Land Mortgage Banks by the Reserve Bank or otherwise?

The Deputy Minister of Finance (Shri A. C. Guha): (a) 7 Central Co-operative Land Mortgage Banks and 289 Primary Co-operative Land Mortgage Banks.

(b) Rs. 250.65 lakhs (excluding the Hyderabad Central Co-operative Land Mortgage Bank whose figures are not yet available) in 1951-52.

(c) The Central Government have not made any advances or loans. The Reserve Bank's assistance to land mortgage banks takes the form of purchase of debentures floated by the Central Land Mortgage Banks upto 20 per cent. of each issue, and recognition of these debentures as acceptable security for advances. The Reserve Bank has so far purchased debentures for Rs. 54.02 lakhs.

श्री हेडा : क्या माननीय मंत्री महोदय के पास स्टेटवाइज इस के आंकड़े हैं ? और अगर हैं तो कौन सी स्टेट है जिस में इस प्रकार का ब्यादा से ज्यादा काम हुआ है ?

Shri A. C. Guha: Land Mortgage Banks are well organised in Madras and Mysore. In other States, they are not well organised and they are not functioning well.

Shri Heda: Figures?

Shri A. C. Guha: Central Land Mortgage Bank, Madras, loans advanced during the year Rs. 82.84 lakhs; Bombay Rs. 18.90 lakhs; Mysore Rs. 17.15 lakhs; Orissa Rs. 1.86 lakhs; Travancore-Cochin Rs. 3.27 lakhs; and Saurashtra Rs. 126.58 lakhs.

श्री हेडा : चूंकि इस पंच-वर्षीय योजना के अन्दर कृषि के ऊपर और कृषि उत्पादन के ऊपर काफी जोर दिया गया है, इस लिहाज से सारे प्रदेशों में लैंड मार्टगेज बैंकों का काम इस बड़े पैमाने पर हो इस दृष्टि से हुकूमत क्या कर रही है ?

Shri A. C. Guha: I think the hon. Member must have been aware that the Rural Banking Enquiry Committee made certain recommendations for